

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH: NEW DELHI
ORIGINAL APPLICATION NO. 465/2019

IN THE MATTER OF:-

KULWINDER SINGH SANDHU & ORS.

APPLICANT(S)

VERSUS

RAM MURTI & ORS.

RESPONDENT(S)

INDEX

S.NO.	PARTICULARS	PAGE NO.
1.	STATUS REPORT ON CRUDE AND UNSCIENTIFIC CARCASS DISPOSAL IN COMPLIANCE OF HON'BLE NGT ORDER DATED 10.10.2019 IN O.A. NO. 465/2019.	
2.	ANNEXURE- I COPY OF LETTER DATED 19.11.2019 ISSUED BY CPCB TO ALL SPCBs/PCCs REGARDING CARCASS DISPOSAL AND REMEDIAL ACTION.	
3.	ANNEXURE- II CPCB SENT REMINDER THROUGH E-MAIL DATED 10.12.2019 TO ALL SPCBs/PCCs.	
4.	ANNEXURE- III CPCB LETTER DATED 12.12.2019 COMMUNICATED TO SECRETARY, DEPT. OF ANIMAL HUSBANDRY & DAIRYING.	
5.	ANNEXURE- IV STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN.	
6.	ANNEXURE- V COPY OF HON'BLE NGT ORDER DATED: 10.10.2019	


(DIVYA SINHA)
SCIENTIST 'E'
CENTRAL POLLUTION CONTROL BOARD
PARIVESH BHAWAN, EAST ARJUN NAGAR,
DELHI- 110032

PLACE: - DELHI
DATED: - 15.01.2020

CENTRAL POLLUTION CONTROL BOARD, DELHI

January 13, 2020

STATUS REPORT ON CRUDE AND UNSCIENTIFIC CARCASS DISPOSAL
IN THE MATTER OF O.A NO. 465 OF 2019; TITLED KULWINDER SINGH
SANDHU & ORS. VS RAM MURTI & ORS

1.0 BACKGROUND

Vide Order dated 10.10.2019 in the matter of O.A No. 465 of 2019; titled Kulwinder Singh Sandhu & Ors. Vs Ram Murti & Ors , Hon'ble National Green Tribunal directed as follows:

-----*"Let CPCB compile information from all State Boards and PCCs about the extent of problem and the remedial action on the subject (crude and unscientific carcass disposal) and furnish a report to this Tribunal before the next date. If any plan/scheme on the subject is available with the Ministry of Agriculture and Animal Husbandry, the same maybe furnished by the Ministry to the CPCB."*

2.0 ACTION TAKEN BY CPCB

In compliance to direction issued, CPCB has taken following actions:

- CPCB formulated template for collecting information on status of carcass disposal from SPCBs/PCCs and vide letter dated 19.11.2019 CPCB communicated the directions of Hon'ble NGT along with template to all SPCBs/PCCs requiring all SPCBs/PCCs to submit information within the stipulated time. Copy of letter along with template is enclosed at **Annexure-I**.
- CPCB sent a reminder through E-mail dated 10-12-2019 to all SPCB/PCCs. (**Annexure-II**)
- Vide letter dated 12-12-2019(**Annexure-III**), CPCB communicated to Secretary, Department of Animal Husbandry & Dairying to provide information on carcass disposal and remedial action by 31-12-2019 as per Hon'ble NGT Order. However, no response has been received so far.
- Required information on the matter has been received from 11 States /UTs (Chandigarh, Delhi, Dadra & Nagar Haveli, Kerala, Lakshadweep, Jammu & Kashmir, Madhya Pradesh, Meghalaya, Mizoram, Tripura, West Bengal) by 10-1-2020 and same has been compiled at **Annexure -IV**.

3.0 OBSERVATIONS:

Following are the observations from information received

1. Methods presently adopted for carcass disposal include Deep Burial, Rendering and Incineration
2. Most States/UTs have adopted "Deep Burial" practice for disposal of carcass
3. Total no. of carcass disposal sites in 11 States/UTs is 128, however, only 4 States/UTs (namely Delhi, J& K, Lakshadweep and Mizoram) have granted authorization to 7 carcass disposal sites as per details given below.

State/UT	No. of authorised sites	Disposal method
Delhi	1	Rendering plant
J & K	1	Deep Burial
Lakshadweep	4	Deep Burial
Mizoram	1	Slaughter House

Chandigarh is in process of installation of incinerators.

4. West Bengal has indicated that 24 sites are scientifically developed. However, neither details regarding the burial practices followed are not given nor has authorization been granted to these sites by WBSPCB.
5. Different carcass disposal methods are mentioned below:

5.1 Rendering:

Rendering is the process of converting animal carcasses to pathogen-free, useful by-products such as feed protein. In the process of rendering, the carcasses are exposed to high temperatures using pressurized steam to ensure destruction of most pathogens. It is a closed system for mechanical and thermal treatment of animal tissues leading to stable, sterilized products.

5.2 Incineration:

Incineration is the thermal destruction of carcasses by auxiliary fuel such as diesel or natural gas etc. or by using electric energy. It reduces carcasses to ash and is generally bio-secure.

5.3 Burial:

Burial is a method in which carcass is buried in the ground. It is a common method of carcass disposal. Use of slaked lime, bleaching powder and crystal salt are some remedial measures taken to address environmental issues related to deep burial in case of infectious carcass.

5.4 Other Methods

Other methods of disposing animal carcass are pyre-burning, composting, mounding and other patented technologies.

Recommendation:

1. Carcass should be utilized adopting rendering process or incineration. In rendering plant, odour control methods, such as bio-filters, scrubber etc. may be adopted and generated waste water needs to be treated in effluent treatment plant to meet prescribed standards before discharge. In incinerators, air pollution control devices should be installed.
2. Disposal of carcasses through deep burial method may be adopted where rendering/incineration facility is yet to be developed.
3. Operators of carcass disposal sites should obtain authorization from respective SPCBs/PCCs
4. SPCBs/PCCs need to monitor carcass disposal sites or facilities to address environment issues.
5. Consolidated guidelines on carcass disposal may be issued by Ministry of Housing & Urban Affairs /Ministry of Animal Husbandry and Dairying



SPEED POST

F. No. B-11011/UPC-II/MSW/ 2018-19 **8883-8917** Dated: 19.11.2019

To,

**The Member Secretary,
All SPCBs/PCCs (As per list)**

Sub: - Information from SPCBs/PCCs regarding issues related to carcass disposal and remedial action

Ref: - Hon'ble NGT order in OA No. 465/2019 dated 10.10.2019

Sir,

Hon'ble NGT vide order dated 10.10.2019 in OA No. 465/2019 (Copy enclosed), has directed CPCB to compile information on carcass disposal from all SPCBs/PCCs regarding:

1. Current practices adopted for carcass disposal.
2. Details of sites (as well as scientifically developed sites) identified for Carcass disposal.
3. Environmental issues and remedial action taken for carcass disposal.

In this regard, it is requested to provide the desired information w.r.t. your state/UTs, to this office in the enclosed format by 10th December, 2019 so that a compiled report may be submitted in Hon'ble court before the next hearing date.

Yours faithfully,

Dy

(Divya Sinha)

Addl. Director & DH-UPC-II

o/c

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
निर्देश
दिनांक

21/11/19

Format for information on carcass disposal:

- 1. Current practices adopted in the state**
- 2. No. of carcass disposal sites**
- 3. No. of scientifically developed sites**
- 4. No. of sites to whom consent/authorization has been issued**
- 5. For each site following information to be provided.**

1. Scientific /unscientific		
2. Capacity		
3.Details of process technology adopted (if any)		
4. Environmental issues & Remedial Action Taken		
Category	Environmental issues	Remedial Action taken
Air		
Water		
Solid		



pankaj agarwal <pankajpcb@gmail.com>

Information from SPCBs/PCCs regarding issues related to carcass disposal and remedial action-Reg

DIVYA SINHA <divyasinha.cpcb@nic.in>

Thu, Dec 12, 2019 at 10:58 AM

To: Member Secretary APPCB <membersecy@appcb.gov.in>, arunachalspcb@gmail.com, membersecretary@pcbassam.org, mscellbspcb@gmail.com, hocecb@gmail.com, membersecretarygpcb@gmail.com, ms-gpcb@gujarat.gov.in, mspcb-hp <mspcb-hp@nic.in>, membersecretaryjkpcb@gmail.com, ranchijspcb@gmail.com, Head office Karnataka State Pollution Control Board <ho@kspcb.gov.in>, Member Secretary Karnataka State Pollution Control Board <memsecy@kspcb.gov.in>, Sreekala S <ms.kspcb@gov.in>, It mppcb <It_mppcb@rediffmail.com>, ms@mpcb.gov.in, Pollution Control Board <pcb-man@nic.in>, megspcb@rediffmail.com, duhawma15@yahoo.com, rusoviljohn@yahoo.co.in, membersecretary@ospboard.org, Member Secretary <msppcb@punjab.gov.in>, drgopalpradhan@gmail.com, spcbsikkim@gmail.com, tnpcbmembersecretary@yahoo.com, ts ms <ts_ms@pcb.ap.gov.in>, mukherjee manas <mukherjee_manas@rediffmail.com>, ms@uppcb.com, ms@wbpcb.gov.in, dstandamans@gmail.com, Chandigarh Pollution Control Committee <cpcc-chd@nic.in>, "Director, S&T" <lk-dst@nic.in>, Pondicherry Pollution Control Committee Pondicherry <ppcc.pon@nic.in>, member-secretary <member-secretary@rpcb.nic.in>, goapcb@gspcb.in, spsubudhi <spsubudhi@gmail.com>, hspcbho@gmail.com, mshspcb@gmail.com
Cc: pankajpcb <pankajpcb@gmail.com>

Sir/Madam,

With reference to attached letter in trailing mail, information regarding carcass disposal and remedial action was to be submitted in attached format by 10.12.2019, but no information has been received till now.

It is requested to provide the desired information at the earliest so that a compiled report may be submitted in Hon'ble NGT before the next hearing date.

Regards,

Divya Sinha,

Addl. Director, UPC II Division,

Central Pollution Control Board

Contact: 011-43102453; 9868262316

From: "DIVYA SINHA" <divyasinha.cpcb@nic.in>

To: membersecy@appcb.gov.in, arunachalspcb@gmail.com, membersecretary@pcbassam.org, mscellbspcb@gmail.com, hocecb@gmail.com, membersecretarygpcb@gmail.com, ms-gpcb@gujarat.gov.in, "mspcb-hp" <mspcb-hp@nic.in>, membersecretaryjkpcb@gmail.com, ranchijspcb@gmail.com, "Head office Karnataka State Pollution Control Board" <ho@kspcb.gov.in>, "Member Secretary Karnataka State Pollution Control Board" <memsecy@kspcb.gov.in>, "Sreekala S" <ms.kspcb@gov.in>, "It mppcb" <It_mppcb@rediffmail.com>, ms@mpcb.gov.in, pcb-man@nic.in, megspcb@rediffmail.com, duhawma15@yahoo.com, rusoviljohn@yahoo.co.in, membersecretary@ospboard.org, "Member Secretary" <msppcb@punjab.gov.in>, drgopalpradhan@gmail.com, spcbsikkim@gmail.com, tnpcbmembersecretary@yahoo.com, "ts ms" <ts_ms@pcb.ap.gov.in>, "mukherjee manas" <mukherjee_manas@rediffmail.com>, ms@uppcb.com, ms@wbpcb.gov.in, dstandamans@gmail.com, cpcc-chd@nic.in, "mspcc dmn" <mspcc_dmn@pccdaman.info>, "Member Secretary" <msdpcc@nic.in>, "Director, S&T" <lk-dst@nic.in>, "Pondicherry Pollution Control Committee Pondicherry" <ppcc.pon@nic.in>, "member-secretary" <member-secretary@rpcb.nic.in>, goapcb@gspcb.in, "spsubudhi" <spsubudhi@gmail.com>, hspcbho@gmail.com, mshspcb@gmail.com

Cc: "pankajpcb" <pankajpcb@gmail.com>, "ratnesh airlab" <ratnesh_airlab@rediffmail.com>

Sent: Wednesday, November 20, 2019 3:31:17 PM

Subject: Information from SPCBs/PCCs regarding issues related to carcass disposal and remedial action-Reg

[Quoted text hidden]



3 attachments

NGT_Order.pdf
645K

Format_for_carcass_disposal.pdf

127K

 **letter_to_all_spcb_pcc.pdf**
174K





SPEED-POST

F. No. B-11011/UPC-II/MSW/ 2018-19 9818

Dated: 12.12.2019

To,

The Secretary,
Department of Animal Husbandry & Dairying,
Krishi Bhawan, Rafi Ahmed Kidwai Marg, Rajpath Area,
Central Secretariat, New Delhi,
Delhi 110001

Sub: - Information regarding issues related to carcass disposal and remedial action

Ref: - Hon'ble NGT order in OA No. 465/2019 dated 10.10.2019

Sir,

Hon'ble NGT vide order dated 10.10.2019 in OA No. 465/2019 (Copy enclosed), has directed in Para 4 that "if any plan/scheme on the subject is available with the Ministry of Agriculture and Animal Husbandry, the same may be furnished by the Ministry to the CPCB."

In view of above, it is requested to provide the desired information by 31.12.2019 so that a compiled report may be submitted in Hon'ble court before the next hearing date.

Yours faithfully,

(Divya Sinha)

Addl. Director & DH-UPC-II

o/c

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

निर्गत

दिनांक

16/12/19

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

7

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
1	Chandigarh		Contract is allotted for removal of dead animals from the city and the carcasses are disposed of by flaying open at an isolated place.	one	A site in sector 25(W) adjoining garbage processing plant measuring about 1 acre has been allotted.	nil	Proposed: The project for installation of incineration plants for animal carcasses is under process. The tenders have been received.	Proposed: 300 kg/hr and 50 kg/hr gas fired incinerators	Proposed: gas fired front loading incinerators of burning capacity 300 kg/hr and 50 kg/hr will be installed	Odour	nil	nil	Carcass is covered by earth	nil	nil
2	Dadra & Nagar Haveli		Bury	One (at Dokmardi)	Nil	Nil	Unscientific	2 Hect	Burying	Nil	Nil	Nil	Nil	Nil	Nil

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
3	Delhi	East Delhi Municipal Corporation	The carcasses of large animals collected from the jurisdiction of all three Municipal Corporations are rendered in the Carcass Utilization cum Rendering Plant established at Ghazipur in East Delhi, which are disposed off scientifically	There is only one site in EDMC for entire Delhi	The carcass utilization cum rendering plant at Ghazipur is scientifically developed site.	This site has been consented/authorized by DPCC	Scientific	20 ton/day	Fallen carcasses are taken into an encapsulated cooker which is dehydrated through indirect heat and the steam/vapour thus produced are condensed and taken into ETP	No Environmental Issue	No Environmental Issue	No Environmental Issue	Fallen carcasses are taken into an encapsulated cooker which is dehydrated through indirect heat and the steam/vapour thus produced are condensed and taken into ETP	ETP of 250 KLD established	The entire carcass is rendered into useable products i.e. meat bone meal (MBM)

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Delhi Cantonment Board	As far as Delhi Cantonment Board is concerned, a tender for removal of Stray Cattles and Carcass Animals from Delhi Cantonment area has been awarded to an agency i.e. M/s Abhay Construction. As per terms and conditions of the tender, the agency is removing carcass animals from the site as his own and disposing the same by giving deep burial at authorised site outside Cantonment area.	Nil	Nil	Nil	Nil	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
4	Jammu & Kashmir	Jammu Municipal Corporation	Jammu MC is lifting the dead animals within JMC limits and dispose off properly at Kot Bhalwal by way of burial method.	1	Nil	Nil	Unscientific	10-20 animals/day	Burial Method	Nil	Nil	Nil	Proper	-	Proper
		Srinagar Municipal Corporation	For corroborated the adaptation of practice for disposal of carcasses is currently being buried scientifically in corporaton with the Health officer/Veterinary officer SMC	Burial Ground Galander Pampore	Nil	One site at Galander Pampre is authorised with proper cosent	40% Scientific	500 carcasses respectively	Nil	Sufficient	Good	Good	Phenyl, lime etc.	Chlorine treatment	Earth filling treatment
5	Kerala	Kochi, Guruva yur, Irinjalakuda, Kondazhy	Burial	4	Nil	Nil	Unscientific	NA	Burial	Nil	Nil	Nil	Nil	Nil	Nil

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
6	Lakshadweep		Deep Burial	4	Nil	4	Unscientific	1 number in one pit	Nil	No issues			N/A		
7	Madhya Pradesh	-	Currently, there is no organized sector involving in this area, but in general the hide, hair and bones of dead animals are collected in unorganized manner.	Nil	Nil	Nil	Nil	Nil	---	No such complaints/issues are received in Madhya Pradesh PCB.			N/A		

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
8	Meghalaya	Shillong Municipal Board	In Municipal areas, Carcass is disposed through prompt burial which will prevent nuisance problems such as odors, flies and scavengers, whereby trench is prepared and covered with soil immediately. In rural areas, owner & animals dispose by themselves the carcass in which the earth is dug and then buried beneath the earth.	6	Nil	Nil	Unscientific	Nil	Deep Burial	Nil	Nil	Nil	Nil	Nil	Nil
		Jowai Municipal Board					Unscientific	Nil	Deep Burial	Nil	Nil	Nil	Nil	Nil	Nil

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Tura Municipal Board					Unscientific	Nil	Deep Burial	Nil	Nil	Nil	Nil	Nil	Nil
		Baghmara Municipal Board					Unscientific	Nil	Deep Burial	Nil	Nil	Nil	Nil	Nil	Nil
		Williamnagar Municipal Board					Unscientific	Nil	Deep Burial	Nil	Nil	Nil	Nil	Nil	Nil
		Resubelpara Municipal Board					Unscientific	Nil	Deep Burial	Nil	Nil	Nil	Nil	Nil	Nil

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
9	Mizoram		Deep burial wherever livestock dies in veterinary hospital, the owner himself take home the carcass & bury them himself. However, Carcasss in slaughter houses is being managed as reported.	1	1	Consent & Authorisation granted to 1 slaughter house	Scientific	1200 Kg TLWK/month	Deep Burial. Some body parts are reused and utilized as follows: Bones, offals, dungs, etc. are sun dried, grinded and being used as manure. Hides are sundired and used for making local musical drums. Some edible parts are utilised by the workers as dog feed.	Odour	Effluent from washing of dead animals, house keeping etc.	Negligible	Exhaust fan provided	ETP is constructed	Most of carcasses are either re used or used as dog's feed & manure.

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
10	Tripura	-	-	-	-	-	Scientific	N/A	ULBs have special vehicle and designed staffs for lifting carcass from road side as well as from households and other places in the Urban area. Disposal is done by burial process by digging earth trench (1 meter deep) in the identified spot of the dumping yard. Sufficient earth covering is done to prevent pollution.	Nil	Nil	Nil	No crude carcass disposal	No carcass in any water body	Carcass not disposed as solid waste, burial process by digging earth trench (1 meter deep) in the identified spot of the dumping yard. Sufficient earth covering is done to prevent pollution.

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
11	West Bengal	Kolkata Municipal Corporation	Deep Burial (scientific)	1	1	Nil	Scientific	Sufficient area is available. The disposal is done by dividing the area in different cells.	A layer of bleaching powder and lime are laid on the trench bed of appropriate size and carcasses are laid over a layer of bleaching power and lime then the carcasses are covered with another layer of bleaching power and lime finally the trench is filled up with earth.	Deep burial no chance of air pollution	generally not buried below water table	This land is not used for other purposes.	Sufficient measures are taken to stop air pollution, contamination of water & soil as mentioned under details of process of technology		

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Alipurduar Municipality	Deep Burial (scientific)	3	Not available	Nil	Scientific	Not available	Not available	Not affected	No	No	-	-	-
		Asansol Municipal Corporation	Deep Burial (scientific)	5	Not available	Nil	Scientific	Not available	Buried by using JCB. Also bleaching & other chemicals are being used	Not affected	No info available	No info available	-	-	-
		Arambagh Municipality	Deep Burial (scientific)	1	1	Nil	Scientific	1.9 Acres	Manual	Not affected	No info available	No info available	-	-	-
		Asholenagar Kalyangarh Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	15 Katha	Not available	No air, water & soil pollution			-	-	-

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Baduria Municipality	Deep Burial (scientific)	Not available	Not available	Nil	Scientific	Not available	At first the deep holes are dug. Then the dead bodies of animals are kept in lengthwise. Then they are covered with soil, bleaching powder and phenyl.	Not affected	Carcass has not ever been thrown in water	-	-	-	-
		Baidyabati Municipality	They have signed an agreement with "Carcass recovery training center" (Paschim Banga Khadi Kendra Leather unit) for the disposal of dead animals	Not available	Not available	Nil	-	Not available	Not available	Not available			-	-	-

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Balurghat Municipality	Disposed at Trenching Ground, Address-Lalati, Balurghat, Dakshin Dinajpur	Nil	Nil	Nil		1 acre	Not available	Not available			-	-	-
		Bankura Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	Not available	Not available	Not available			-	-	-
		Bansberia Municipality	Deep Burial (scientific)	2	Not available	Nil	Scientific	Each sites 5 katha	Burial and then disinfect by bleaching powder	Not available			-	-	-
		Baranagar Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	Not available	Not available	Not available			-	-	-
		Barrackpur Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	Not available	Not available	Not available			-	-	-

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Basirhat Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	1 bigha	All the carcass within municipal areas are collected by a van observing hygienic and environmental safety and norms as far as practicable and arrangement is made for burial of carcass at isolated and separate ground far away from locality.	Not available	-	-	-	-	-

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Beldanga Municipality	Dispsing the carcass out of locality as there is no specific carcass disposal site	Not available	Not available	Not available		Not available	Not available	Not available			-	-	-
		Bhadreswar Municipality	Deep Burial (scientific)	Not available	No separate dumping site for carcass. Dumped in landfill sites. Dumpted at 56 sites.	Nil	Scientific	6 acres	Burial of carcass through JCB approx 5 ft under the ground level	Declared "no environmental issue"			-	-	-

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken			
										Air	Water	Solid	Air	Water	Solid	
		Bhatpara Municipality	Deep Burial (scientific)	1	1	Nil	Scientific	1.5 bigha	Scientific Burial	A little bad smell complaints from adjacent residents for foul odours	Nil	Nil	Deep burial, covered with slaked lime and crystal salt. We have submitted proposal to KMDSA with demarcated land for construction of animal crematorium			

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Birnagar Municipality	Land bearing ten pits covered by concrete slabs and the dead bodies of the animals are being disposed there	1	Not provided	Nil	Unscientific	5760 sq. ft.	Not available	Air pollution occurs	In case of water pollution, hazard is minimal	Environment gets affected a few times	Plantation of trees, maintaining safe passages from the public areas	Using substances to purify the polluted water body as much as possible after having cover with water treatment plant.	Solid Waste Management is in full swing and plantation and gardening protects soil erosion

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Bishnupur Municipality	Deep Burial (scientific)	Not specified	Nil	Not available	Scientific	Not available	Not available	Not available			-	-	-
		Bongaon Municipality	One specifically designed covered van is always ready for collection of the carcass, This van carries the carcasses to the municipal dumping ground where in it is being buried (scientific)	1	Not available	Nil	Scientific	880 sq.m.	Not available	No pollution	No pollution	Little chance	-	-	-
		Budge Budge Municipality	Deep Burial (scientific)	1	Nil	Nil	Scientific	5 bigha	Not available	Not available			-	-	-
		Buniadpur Municipality	Scientific	1	1	Nil	Scientific	12000 sq. m.	Not available	Not available			-	-	-
		Chakdaha Municipality	Deep Burial (scientific)	Not available	Not available	Nil	Scientific	Not available	Not available	Not available			-	-	-

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Champdany Municipality	Dead animal being handed over to agency	Not available	Not available	Nil		Not available	Not available	Not available			-	-	-
		Contai Municipality	Burning (unscientific)	12	Not available	Nil	Unscientific	Not available	Traditional process by continuing by burning with sprinkling of bleaching powder. Scientific disposal of carcasses will be adopted soon	Air pollution occurs	Not available	Solid waste occurs	-	-	-

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Coochbehar Municipality	Deep Burial (scientific)	1	1	Nil	Scientific	10-15 carcass per day	Digging a ditch in the corner of dumping ground, bleaching powder and phenyl is spread on it.	Not available			-	-	-
		Coopers Camp	Burning (unscientific)	1	Not available	Nil	Unscientific	10 katha	Burning in abundant ground outside locality	Not available			-	-	-
		Dainhaat Municipality	No dumping site	Not available	Not available	Not available	-	Not available	Not available	Not available			-	-	-
		Dalkhola Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	2.72 crore	Not available	Not available			-	-	-
		Dankuni Municipality	Unscientific	1	Not available	Nil	Unscientific	Not available	Disposed by compactors	Not available			-	-	-

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Darjeeling Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	23.07 acre	Not available	Not available			-	-	-
		Dhupguri Municipality	Deep Burial (scientific)	1	1	Nil	Scientific	303.85 sq. m.	Not available	Not available			-	-	-
		Dinhata Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	Not available	Not available	Not available			-	-	-
		Durgapur Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	Not available	Not available	Not available			-	-	-
		Domkal Municipality	Nothing such done in ULB level	Not available	Not available	Not available	-	Not available	Not available	Not available			-	-	-
		Dubrajpur Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	99 satak	Not available	Not available			-	-	-
		Dum Dum Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	Not available	Not available	Not available			-	-	-
		Egra Municipality	Deep Burial (scientific)	7	Not available	Nil	Scientific	Not available	Not available	Not available			-	-	-

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Englishbazar Municipality	Deep Burial (scientific)	No separate carcass disposal site. Disposed at dumping site.	Not available	Nil	Scientific	Nil	Not available	Not available	-	-	-		
		Gangarampur Municipality	Deep Burial (scientific)	Not available	1	Nil	Scientific	20 nos carcasses at a time	Not available	Not available	-	-	-		
		Guskara Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	1 acre	Not available	Not available	-	-	-		
		Habra Municipality	Deep Burial (scientific)	1	1	Nil	Scientific	35.84m3	Not available	Not available	-	-	-		
		Haldia Municipality	Nil	Nil	Not available	Nil	-	Not available	Not available	Not available	-	-	-		
		Halisahar Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	1.05 acre	Not available	Not available	-	-	-		

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Haringhata Municipality	Nil	Nil	Not available	Nil	-	Not available	Not available	Not available			-	-	-
		Hoogly Chinsurha Municipality	Deep Burial (scientific)	1	Not available	Nil	-	Not available	Not available	Not available			-	-	-
		Howrah Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	17 acre	Not available	Not available			-	-	-
		Islampur Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	1 to 5 cattle	Not available	Not available			-	-	-
		Jalpaiguri Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	Not available	Not available	Not available			-	-	-
		Jiaganj Azimganj Municipality	Deep Burial (scientific)	2	Not available	Nil	Scientific	Not available	Not available	Not available			-	-	-
		Kalimpong Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	Not available	Not available	Nil			Installation of incinerator under process		

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Kaliyaganj Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	2408m2	Not available	No issue mentioned			-	-	-
		Kalyani Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	1 Acre	Not available	No such issue			-	-	-
		Kanchrapra Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	Not available	Not available	Not assessed			-	-	-
		Kandi Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	Not available	Not available	Not available			-	-	-
		Katwa Municipality	Not available	Nil, site selection under process	Not available	Nil		Not available	Not available	Not available			-	-	-
		Kharar Municipality	Not available	Not available	Not available	Nil	-	Not available	Not available	Not available			-	-	-
		Konnot Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	3 per day	Not available	No issue			-	-	-
		Krishnot Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	1000 sq. ft.	Not available	No issue mentioned			-	-	-

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Kurseong Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	Not available	Not available	Not available			Installatin of incinerator under process		
		Madhyamgram Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	Not available	Not available	Not available			-	-	-
		Maheshtala Municipality	Deep Burial (scientific)	Not counted	Not available	Nil	Scientific	Not available	Not available	Not available			-	-	-
		Mal Municipality	Deep Burial (scientific)	2	Not available	Nil	Scientific	Not available	Not available	Not available			-	-	-
		Mathabhanga Municipality	Deep Burial (scientific)	2	Not available	Nil	Scientific	0.5 acre	Not available	Not available			-	-	-
		Mekliganj Municipality	Deep Burial (scientific)	No specific site available	Not available	Nil	Scientific	Not available	Not available	Not available			-	-	-
		Memari Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	Not available	Not available	Not available			-	-	-

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken			
										Air	Water	Solid	Air	Water	Solid	
		Mirik Notified Area Authority	Dumped in hilly forest area	Nil	Not available	Nil	-	Not available	Diposed in the high forest area	Not available			-	-	-	
		Naihati Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	2 Acre	Not available	Not available			-	-	-	
		Nalhati Municipality	Deep Burial (scientific)	16	16	Nil	Scientific	100 sq. ft.	Not available	Solids in low land			Use of bleaching powder			
		New Barrackpur Municipality	Not available	Not available	Not available	Nil	-	Not available	Not available	Not available			-	-	-	
		North Barrackpur Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	Not available	Not available	Not available			-	-	-	
		North DumDum Municipality	Deep Burial (scientific)	Common, shared with other 4 ULBs		Not available	Nil	Scientific	Not available	Not available	Polluted	Polluted	Polluted	No remedial action taken		
		Panihati Municipality	Not available	Not available	Not available	Not available	Not available	Not available	Not available	Not available			-	-	-	

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Panskura Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	500 sq. ft.	Not available	Not available			-	-	-
		Purulia Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	Not available	Not available	Not available			-	-	-
		Raghunthpur Municipality	Diposed at Dhabar math under Babugram panchayet	No specific site available	Not available	Nil	-	Not available	Not available	Not available			-	-	-
		Rampurhat Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	Not provided	Not available	Not available			-	-	-
		Rishra Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	200 sq. mt.	Not available	Not available			-	-	-
		Sainthia Municipality	Deep Burial (scientific)	Not available	Not available	Nil	Scientific	Not provided	Not available	Not available			-	-	-

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Serampore Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	1440 sq. m	Not available	Bad odour	Leachate Contamination	Residue Waste	For bad odor spraying of lime and bleaching powder	For water no action taken	-
		Santipur Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	20 decimal of land	Not available	No issue mentioned			Not available		
		Siliguri Municipal Corporation	Not available	1	Not available	Nil	-	Not available	Not available	Not available			Not available		
		Somukhi Municipality	Not available	Not available	Not available	Not available	Not available	Not available	Not available	Not available			Not available		
		South Dum Dum Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	2500 sq. ft.	Not available	Not available			Not available		
		Suri Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	Not available	Not available	Not available			Not available		

STATEWISE INFORMATION ON CARCASS DISPOSAL AND REMEDIAL ACTION TAKEN

S.No.	State/UT	Name of the ULB	Current practice adopted in the State	No. of Carcass Disposal Sites	No. of scientifically developed sites	No. of sites to whom consent/authorization has been issued	Scientific/Unscientific	Capacity	Details of process technology adopted (if any)	Environmental Issues			Remedial Action Taken		
										Air	Water	Solid	Air	Water	Solid
		Taherpur Notified Area Authority	Deep Burial (scientific)	1	1	Nil	Scientific	70.93 m3	Not available	Not available			Not available		
		Taki Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	10-15 carcass	Not available	No issue mentioned			Not available		
		Titagarh Municipality	Open dumping unscientific	1	Not available	Nil	Unscientific	Not available	-	No issue mentioned			Not available		
		Tufangunj Municipality	Deep Burial (scientific)	1	Not available	Nil	Scientific	3 sacre	Not available	Not available			Not available		
		Uluberia Municipality	Deep Burial (scientific)	2	Not available	Nil	Scientific	2370 sq. m.	Not available	No issue mentioned			Not available		
		Uttarpura Kotrung Municipality	Deep Burial (scientific)	1	Nil	Nil	Scientific	4-5 katha	Not available	Not available			Not available		

Item No. 08

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 465/2019
(I.A. No. 332/2019)

(With report dated 15.09.2019)

Kulwinder Singh Sandhu & Ors.

Applicant(s)

Versus

Ram Murti & Ors.

Respondent(s)

Date of hearing: 10.10.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant (s): Ms. Smita Mohan, Advocate

ORDER

1. Vide order dated 24.05.2019, this Tribunal sought a factual and action taken report from the CPCB, PPCB and the District Magistrate, Ludhiana with reference to the allegation of crude and unscientific carcass disposal at Village Ladhawal, District Ludhiana, Punjab by Respondent Nos. 1 to 5, Ram Murti, Ramesh Kumar, Suraj Kumar, Parahotam Lal and Munish Kumar.
2. Accordingly, report dated 15.09.2019 has been filed by the State PCB acknowledging the unscientific and illegal activities on the land belonging to the Central Government. The joint inspection report shows the BOD level of drain leading to River Satluj was 1650mg/l (as against 30) and COD was 3881 mg/l (as against 250). Untreated

effluents were being discharged into the River Satluj. Ground water was contaminated. Compensation was assessed to be more than 11 Crores. The findings of the Committee are:

"Findings of the committee:

1. *The committee has physically verified the facts at site as above.*
2. *The committee has observed that there is a problem of odour and nuisance in the area by the activities of the Hadda Roddi.*
3. *The sample analysis results revealed that the effluent being generated by the activities carried out by the Hadda Roddi have high concentrations of Biochemical Oxygen Demand, Chemical Oxygen Demand, Total Suspended Solids and Oil & Grease which may cause grave injury to the water receiving body.*
4. *The analysis results of river water revealed that the activities carried out by the Hadda Roddi are causing deterioration in the water quality of River Sutlej.*
5. *The analysis results of ground water revealed that presently there is no effect on the ground water quality of the area by the operation of said Hadda Roddi activities.*
6. *The committee has calculated the Environmental Compensation for five years, as per the guidelines framed in directions issued by the Hon'ble National Green Tribunal on 19.02.2019 in OA No. 593/2017.*
7. *For redressal of the grievances of the complainants there is a need to relocate the said Hadda Roddi and to setup a scientifically developed carcass plant. The Municipal Corporation Ludhiana has proposed a project to develop a scientific developed carcass plant at Noorpur Bet Ludhiana. The Punjab Pollution Control Board has already granted Consent to Establish (NOC) for this project.*
8. *The Municipal Corporation Ludhiana has informed that work for the installation of the said plant has been*

allotted to M/s Ess Bee Enterprises, Greater Noida, UP. LOI has been issued on 1.7.2019. The Municipal Corporation Ludhiana has informed vide letter no 264/500/D dated 02.08.2019 that the ground work has already been started and this plant will be fully operations within one year i.e. by August 2020.

- 9. The Municipal Corporation Ludhiana shall be asked to submit a time bound action plan for relocation of existing Hadda Roddi and completion & commissioning of the proposed scientifically developed carcass plant.*
- 10. For further comprehensive study of the environmental damage in the area caused by the operation of said Hadda Roddi, the project may be assigned to some institute of repute like National Environmental Engineering Research Institute (NEERI) or Indian Institute of Technology (IIT)."*

3. Let the State PCB take further action in accordance with law and furnish further action taken report within two months. The State PCB must take immediate steps to close the illegal activity and recover environmental compensation for the damage to the environment in accordance with law. We request the Monitoring Committee for controlling pollution of River Satluj, headed by Justice Jasbir Singh, former Judge of the Punjab and Haryana High Court to monitor the situation. The Monitoring Committee may also look into the conduct of the officers of the State PCB in not taking requisite action so far.

4. From the above, it is clear that crude and unscientific carcass disposal not only results in severe odour and nuisance, effluent generated in the process pollutes the water bodies on account of high concentration of BOD, COD, TSS and oil. For protection of environment, remedial action is necessary. Let CPCB compile

information from all State Boards and PCCs about the extent of problem and the remedial action on the subject and furnish a report to this Tribunal before the next date. If any plan/scheme on the subject is available with the Ministry of Agriculture and Animal Husbandry, the same maybe furnished by the Ministry to the CPCB.

5. A copy of this order be sent to the Chairman of the Monitoring Committee for controlling pollution of River Satluj, the State PCB, the CPCB, the Secretary Ministry of Agriculture and Animal Husbandry, Government of India by email.

List for further consideration on 16.01.2020.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

October 10, 2019
Original Application No. 465/2019
(I.A. No. 332/2019)
AK